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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

BENCH-II

C.P.No. 742/KB/2017

Present: Hon'ble Member, Shri M.B. Gosavi (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8th OCTOBER, 2018, 10:30 A.M

Name of the Company	Ashok Kumar Bala & Anr-Vs- Bala & Sons Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

D.N. SHARMA, Adv
NEHA SOMANI, Pr.CS }
}

R-2

Somani

8/10/2018

116. 08-10-2018 - CP No. 742/KB/2017 - Ashok Kumar Bala & Anr Vs. Bala & /sons Pvt. Ltd. & Ors.

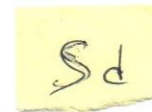
ORDER

No one appeared for the Petitioner. The Ld. Counsel for the Respondents appeared.

It is seen from the record that the Petitioner has not been attending the proceeding for the last two consecutive dates. Even the Advocate does not appear.

It appears that the Petitioner may not be interested to proceed with.

Hence the Petition stands dismissed in default.



(Madan B Gosavi)
Member(Judicial)